

(b) Like the existing all-India Services, each State will have a cadre of its own, with a suitable quota in each State for deputation to the Centre. Direct recruitment to the Service will be through a competitive examination conducted by the Union Public Service Commission, while a certain proportion of the senior posts in each State will be filled by officers of the State Forest Service.

The details of the Service have not yet been settled. They are under consideration in consultation with the State Governments.

ग्राम चुनावों पर चर्चा

*८५०. श्री विभूति मिश्र : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) गत ग्राम चुनावों पर केन्द्रीय सरकार और राज्य सरकारों ने कितना व्यय किया ;

(ख) क्या यह सच है कि सरकार ने १९५२ और १९५७ के ग्राम चुनावों में नाम-जदगी के फार्म और चुनाव एजेंटों को नियुक्त करने के फार्म निःशुल्क दिये थे जब कि १९६२ में ये बेचे गये ;

(ग) यदि हां, तो इनको किन कारणों से बेचा गया ;

(घ) क्या यह भी सच है कि उम्मीदवारों को इससे असुविधा हुई ; और

(ङ) क्या सरकार भविष्य में ये फार्म निःशुल्क देने पर विचार कर रही है ?

विधि मंत्री (श्री अ० कु० सेन) :

(क) चूँकि ग्राम चुनाव हाल ही में समाप्त हुए हैं अतः विभिन्न राज्य सरकारों को जिला अधिकारियों से इस बात की जानकारी झकट्टी करने में कि चुनावों पर कितना खर्च हुआ है, कुछ समय लगेगा ।

(ख) १९५२ और १९५७ के ग्राम चुनावों में भी सभी राज्य सरकारों ने नाम-

जदगी के फार्म और चुनाव एजेंटों को नियुक्त करने के फार्म निःशुल्क नहीं दिये थे । १९६२ के ग्राम चुनावों में ये फार्म नाममात्र की कीमत पर बेचे गये थे ;

(ग) १९६२ के ग्राम चुनावों में फार्म इसलिए बेचे गए थे ताकि फार्मों की व्यर्थ हानि न हो और निःशुल्क वितरण से पक्षपात होने की शिकायतों का अवसर न आये और इस बात का भी सुनिश्चय हो जाये कि छपे हुए फार्म उनके वास्तविक जरूरतमन्दों को उनके अपने स्थान पर ही मिल गये हैं ।

(घ) जी नहीं । उम्मीदवार छपे हुए, टाइप किये हुए या हाथ से लिखे हुए अपने निज के फार्मों का भी उपयोग कर सकते थे ।

(ङ) जी नहीं ।

Oil in Cauvery Basin

*855. Shri Umanath: Will the Minister of Mines and Fuel be pleased to refer to the reply given to Starred Question No. 120 on the 23rd April, 1962 and state:

(a) whether it is a fact that the results so far show more than 50 per cent prospects of oil in the Cauvery basin;

(b) whether Government have undertaken immediate drilling operations for sinking wells; and

(c) if not, when Government propose to start drilling operations for sinking wells?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) The information collected so far by the Oil and Natural Gas Commission indicates that the sediments are thickening towards the coast and the conditions favourable for formation of oil exist. However, no structure suitable for the accumulation of oil has so far been discovered.

(b) No, Sir.

(c) The question of starting drilling would arise only when a suitable structure has been discovered.

History of Indian Freedom Movement in Foreign Lands

*856. **Shri Hari Vishnu Kamath:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government propose to compile a History of the Indian Freedom Movement in foreign lands particularly for the period 1941—45 in Europe and Asia under the leadership of Netaji Subhas Chandra Bose;

(b) if so, the details of the project, and the stage it has now reached; and

(c) if not, the reasons therefor?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). A three Volume 'History of Freedom Movement' is under preparation which will include an account of these activities as well. The first Volume has been published and the second Volume is under preparation.

Oil Deposits in Nagaland

*861. **Shri P. C. Borooah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether there is some indication of the presence of rich oil deposits in Nagaland;

(b) if so, whether a team of oil experts is being invited to visit that area; and

(c) if so, from where?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Oil and gas shows occur in a number of places in the Naga Hills area.

(b) No, Sir.

(c) Does not arise.

National Register for Sanskrit Pandits:

*862. **Shri E. Madhusudan Rao:** Will the Minister of Education be pleased to state:

(a) whether the National Register for Sanskrit Pandits has been prepared and completed;

(b) if so, the total number of Sanskrit scholars registered so far; and

(c) the qualifications required for registration of the Pandits in the Register?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

(a) to (c). The Central Sanskrit Board had approved the following criteria for the selection of Pandits for inclusion in the National Register for Sanskrit Pandits:—

- (i) the Pandit should be reputed as an expert in at least one Shastra;
- (ii) he should have taught Shastra/Shastras successfully for at least 15 years; and
- (iii) he should have literary or research work of significance to his credit.

The information collected about the various Sanskrit scholars on the above basis is still being scrutinised in consultation with the Central Sanskrit Board.

Coal Allocations

*867. { **Shri Daji:**
Shri S. M. Banerjee:
Shri Bishwanath Roy:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have revised the allocation of coal quotas to different States;